

leaders of those who are resorting to these hostile actions and efforts would be made to come to some kind of understanding with them so that they give up or abandon the hostilities which they are indulging in.

SHRI GOVIND BALLABH PANT: Every word that is uttered by the Prime Minister is kept in view by the Government here as well as in Assam and every possible effort is made to act accordingly.

SHRI PURNA CHANDRA SHARMA: Is it not a fact that this method has been successful because the Nagas have come and joined in the Parliamentary activities?

SHRI GOVIND BALLABH PANT: I did not catch the latter part of the question.

MR. CHAIRMAN: They are joining in parliamentary activities. Does it not show good progress?—That is the question.

SHRI PURNA CHANDRA SHARMA: Is not the situation much better now than what it was some years ago?

SHRI GOVIND BALLABH PANT: Yes.

AWARD OF SCHOLARSHIPS TO SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES

*240. **SHRI M. VALIULLA:** Will the Minister for EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) when the announcement for the award of Government scholarships for 1956-57 for the Scheduled Castes, Scheduled Tribes and other Backward Classes was made; and

(b) whether there had been any delay in making this announcement, and if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) The announcement of awards of the Government of India scholarships in the case of the Scheduled Castes and Scheduled Tribes candidates commenced in June 1956, and those for other Backward Classes, in January 1957.

(b) There had been delay in the announcement of scholarships, to the other Backward Classes candidates, due to late sanction of additional grant of Rs. 36.50 lakhs, in January 1957, and to the late applicants from Scheduled Castes and Scheduled Tribes candidates.

SHRI M. VALIULLA: Pending the receipt of the additional sum of Rs. 36.50 lakhs, with regard to the other amount that was available, why was not that distributed to the students before that date, that is, before January 1957?

DR. K. L. SHRIMALI: The position is this. We realised that the total amount of money available for these scholarships was not adequate. So, we approached the Finance Ministry for an additional amount and that amount was available only in January. Obviously, the scholarships could not be distributed to the students unless additional funds were available. As soon as they were available, the scholarships were distributed.

SHRI M. VALIULLA: Though the amount was awarded in the month of January 1957, by the time it reached the students, the examinations in many cases were over.

DR. K. L. SHRIMALI: I am afraid the hon. Member has not understood the position. The first announcements were made in June 1956, as I have already indicated in the reply but there were certain applications which were pending because the Ministry of Education did not get the sanction from the Finance Ministry and that sanction was available only

in the month of January. Naturally, the scholarships could not be awarded till the funds were available. As soon as they were available, the scholarships were distributed to the other candidates. We made one other arrangement also in order that the students may not be handicapped. We placed funds at the disposal of the institution and we asked them to disburse these amounts to the eligible students so that they may not be put to trouble. Every possible effort was made to see that the students were not handicapped.

DR. SHRIMATI SEETA PARNAND: In spite of requests that announcements should be made earlier, why was not the announcement about the scholarships made up till June?

DR. K. L. SHRIMALI: The last date for the receipt of renewal and fresh applications for 1956-57 was the 15th May and 31st of July. Naturally, scholarships can be awarded only after the results have been declared. If the students do not pass the examinations, scholarships are not renewed. Both the fresh applications as well as the renewal cases are considered only after the results are declared and in Government's view the dates fixed, namely, the 15th May and the 31st July, are quite reasonable. Government tries to be as sympathetic as possible to the candidates. Sometimes applications are considered even if they come late and that is because we do not want to deny the privilege to any student if he is really eligible.

SHRI D. A. MIRZA: Why then is there so much of delay? Does it not disturb their education?

DR. K. L. SHRIMALI: No, Sir.

श्री पी० एन० राजभोज : इस बारे में मैं यह पूछना चाहता हूँ कि कितने रुपये की ये छात्रवृत्तियाँ हैं और क्या हर एक राज्य की ओर से भी ऐसी छात्रवृत्तियाँ दी जाती हैं ? यदि हाँ, तो वे कितने रुपयों की हैं और क्या

केन्द्र द्वारा दी जाने वाली छात्रवृत्तियों की धनराशि उनसे ज्यादा है, और कौनसी श्रेणी के लिये कितनी कितनी छात्रवृत्ति है ? मेरा दूसरा सवाल यह है कि उस दिन मैंने एक प्रश्न किया था लेकिन उसके उत्तर से मेरा समाधान नहीं हुआ था । होम मिनिस्टर साहब बैठे हैं, मैं यह जानना चाहता हूँ कि जो हरिजन बौद्ध हो गये हैं उनको छात्रवृत्ति मिलेगी ?

DR. K. L. SHRIMALI: If the hon. Member wants to know the number of scholarships awarded during 1956-57, it is as follows:

Scheduled Castes ..	21,746
Scheduled Tribes ..	3,498
Other Backward classes ..	14,285
	39,529
	39,529

I could not follow the other part of the question, Sir.

MR. CHAIRMAN: It is another question.

SHRI P. S. RAJAGOPAL NAIDU: May I know when the application was made to the Finance Ministry for the allotment of additional funds and whether there was considerable delay on the part of the Finance Ministry in sanctioning the amount?

DR. K. L. SHRIMALI: Sir, the position last year was that Rs. 150 lakhs was placed at the disposal of the Ministry of Education. We did not expect that applications would be coming in such large numbers. As soon as we realised that applications were coming in large numbers, we approached the Finance Ministry. Naturally, the Finance Ministry did take some time because they had to find additional funds for this proposal. For this year, I am glad to say that the amount has been raised from Rs. 150 lakhs to Rs. 200 lakhs. So, there will not be much difficulty.

SHRI T. BODRA: The additional funds were available as late as January. May I know if any amount is left undisbursed on the 31st March 1957?

DR. K. L. SHRIMALI: The total amount that was at our disposal was Rs. 187.60 lakhs and the Government has spent for scholarships Rs. 187 and odd lakhs, practically everything.

SHRIMATI MAYA DEVI CHETTRY: May I know the States in which the Backward classes are getting more scholarships and which are the communities which are entitled to get Central scholarships?

DR. K. L. SHRIMALI: I do not have the break-up of the States. I will have to ask for separate notice.

SHRI DEOKINANDAN NARAYAN: May I know whether these scholarships are distributed on a population State-wise basis?

DR. K. L. SHRIMALI: No, Sir. All eligible students among the Scheduled Castes and the Scheduled Tribes have received scholarships. There is not a single student who has been denied this scholarship. With regard to the Backward classes, we have fixed a certain percentage of marks.

SHRI DEOKINANDAN NARAYAN: That is not my question. My question is, are these scholarships divided and distributed on the population basis State-wise.

DR. K. L. SHRIMALI: No, Sir, that is not done. I have said that there is not a single student eligible for the scholarship who has been left out.

श्री पी० एन० राजभोज : मैंने यह पूछा था कि शेड्यूल्ड कास्ट में से जो लोग बौद्ध बन गये हैं उनको स्कालरशिप मिलेगा या नहीं ?

डा० के० एल० श्रीमाली : थोड़े दिन पहले मेरे पास यह प्रश्न आया था। मैं इसकी जांच कर रहा हूँ।

*241 and *242. [For answers, vide cols. 2397—2399 infra.]

SMUGGLING OF ARMS AND AMMUNITION INTO KASHMIR VALLEY FROM PAKISTAN

*243. **SHRI M. GOVINDA REDDY:** Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether it is a fact that arms and ammunition are being smuggled into the Kashmir Valley from Pakistan;

(b) if so, what steps are being taken by Government to prevent such smuggling; and

(c) the number of such smuggling cases that have come to the notice of Government?

THE MINISTER FOR STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (c). It will not be in the public interest to disclose this information.

(b) Among other measures, there are arrangements for patrolling the border and for checks at the various points of entry.

SHRI M. GOVINDA REDDY: What is the position now after the elections in Kashmir?

SHRI GOVIND BALLABH PANT: Quite normal.

DEPARTMENTAL PROMOTION COMMITTEE FOR THE CUSTOMS DEPARTMENT

*244. **SHRI M. GOVINDA REDDY:** Will the Minister for FINANCE be pleased to state:

(a) whether any Departmental Promotion Committee has been constituted for the Customs Department;

(b) if so, how the Committee is constituted;